

Mr. Deputy-Speaker: Is the hon. Member concluding his speech?

Shri Radhelal Vyas: I have yet to say a few things. But if there is no time, I will finish it. I have yet to make certain suggestions.

One suggestion is very important and that is regarding appeals.

Mr. Deputy-Speaker If he is concluding after this suggestion then I can allow him some more time.

Shri Radhelal Vyas: I have yet to make a few suggestions.

Mr. Deputy-Speaker: Then he might continue tomorrow.

16.59 hrs.

INDIAN TARIFF (AMENDMENT)
BILL*

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934."

The motion was adopted.

Shri Manubhai Shah: Sir, I introduce† the Bill.

An Hon. Member: Can we get copies of the Bill?

Mr. Deputy-Speaker: Copies would be given to hon. Members just now. They will be circulated to them.

17 hrs.

**HASSAN-MANGALORE RAIL
LINK

Shri Achar (Mangalore): Mr. Deputy-Speaker, though the discussion is raised on a particular question, No. 789, I submit that this Hassan-Mangalore railway link has been the subject matter of several other questions also. I find subsequent to that question also, though there have been several questions, unfortunately, our position is exactly where it was when the earlier question was asked.

Mr. Deputy-Speaker: Does the railway move by asking questions only?

Shri Achar: Questions have been asked. But, we have not moved forward though it is a matter of railways.

In fact, I submit, during the Budget debate last February, the Railway Minister, Shri Jagjivan Ras, come out with a statement that it is possible that three lines may be newly opened. I felt some consolation at that time that of the three lines, Hassan-Mangalore was the first. He also said that he may be coming for an additional demand for starting that line. Later on, it happened that for the other two lines, he came with supplementary demands. Unfortunately for the people of this area, west coast, Mysore State, and I would say, even Kerala, the other two lines were taken up and this line was not taken up. We have been asking, I must thank my hon. friend Shri T. B. Vittal Rao also,—we have been asking question after question about this matter. The questions are also more or less the same and the answers are also the same.

The Deputy Minister of Railways (Shri S. V. Ramaswamy) The position is also the same.

Mr. Deputy-Speaker: Could there be different answers to the same question?

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†Introduced with the recommendation of the President.

**Half-an-hour discussion.